

ITEM NO.1503
(For Judgment)

COURT NO.10

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.470 OF 2018 @ Special Leave Petition (Crl.)
No(s). 9393/2017

KRISHNAKANT TAMRAKAR

Petitioner(s)

VERSUS

THE STATE OF MADHYA PRADESH

Respondent(s)

Date : 28-03-2018 This appeal was called on for pronouncement of
judgment today.

Mr. Gopal Subramaniam, Sr. Adv. (A.C.)

Mr. K.K. Venugopal, AG.

For Petitioner(s)

Mr. Kaushal Yadav, AOR
Dr. Ajay Kumar, Adv.
Mr. Nanadlal Kumar Mishra, Adv.
Mr. Ram Kishor Singh Yadav, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Hon'ble Mr. Justice Adarsh Kumar goel pronounced the
judgment of the Bench comprising His Lordship and Hon'ble Mr.
Justice Uday Umesh Lalit.

Leave granted.

The appeal is disposed of in terms of the signed
reportable judgment

(SWETA DHYANI)
SENIOR PERSONAL ASSISTANT

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER

(Signed reportable judgment is placed on the file)